

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

TUESDAY, MARCH 22, 2016

PRIVATE MEMBER'S BUSINESS

1. Questions.
2. Dr. JEMINO MAWTHOH, MLA to call the attention of the Chief Minister in- charge Political under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Meghalaya Guardian" dated 20th February, 2016 under the caption "Forgive GNLA for 'greater interest' : Forum" "NGOs urge CM not to miss the peace bus this time".
3. Smti. DEBORAH C. MARAK, Minister in-charge Printing and Stationery to place a Statement relating to Starred Question No. 186 replied on 17.03.2016.
4. Shri PRESTONE TYNSONG, Minister in-charge Forests and Environment to place a Statement relating to Starred Question No. 127 replied on 15.03.2016.
5. Shri ROWELL LYNGDOH, Deputy Chief Minister in-charge Water Resources to place a Statement relating to Starred Question No.183 replied on 17.03.2016.
6. Shri A. L. HEK, Minister in-charge Health & Family Welfare to place a Statement relating to Starred Question No. 123 replied on 15.3.2016.
7. SHRI SNIAWBHALANG DHAR, Minister in-charge Public Works (Road) to place a Statement relating to Starred Question No. 238 replied on 21.03.2016.
8. Resolutions.
9. Motions.

*Shillong,
The 21st March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*